

Regarding a constitutional solution to the demands of people of Darjeeling-laid

SHRI RAJU BISTA (DARJEELING): The people of Darjeeling hills, Terai and Dooars have been demanding a separate administrative unit in the form of Gorkhaland state for long. This has led to numerous Andolan in the past. The andolan in 1986-1988 led to the formation of the Darjeeling Gorkha Hill Council. Andolan from 2007-2011 led to the establishment of the Gorkhaland Territorial Administration (GTA). The GTA which was supposed to be semi-autonomous body was also not allowed to function because of which, there was andolan for Gorkhaland again in 2017. GTA has failed to fulfil the aspirations of the people completely. Our region is critical from the National Security Perspective. We share border with four nations ? Bangladesh, Nepal, Bhutan and China is nearby. In this past decade, hundreds of thousands of Rohingyas and illegal Bangladeshis have been settled in our region. This is causing massive demographic changes in the region. The indigenous Gorkha, Adivasi, Rajbangshi, Bengali, Hindi Bhasi community are under threat today. I therefore request the Ministry of Home Affairs to provide Constitutional solution to the demands of the people.